

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) Yes, Sir.

(b) The Committee made certain recommendations which have been circulated to all the State Governments.

**CUSTOMS GATES ON BORDERS OF PONDICHERRY.**

**416. Shri Muniswamy:** Will the Minister of Finance be pleased to lay on the Table of the House a list showing the Customs gates, outgates and choukies that are situated on the borders of Pondicherry?

**The Deputy Minister of Finance (Shri A. C. Guha):** A statement showing the Land Customs Stations (Choukies), outgates and ingates on the Pondicherry land frontier is laid on the Table of the House. [See Appendix IV, annexure No. 54.]

**SMUGGLING OF LIQUOR**


**417. Shri Gidwani:** Will the Minister of Finance be pleased to refer to the reply by the Prime Minister to a supplementary question raised on starred question Nos. 1229 and 1230 asked on the 11th September, 1953 and state:

(a) whether any further inquiry was made into the question of some customs officers of Bombay being involved in the smuggling of liquor; and

(b) if so, what is the result of the inquiry?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) and (b). The Member has presumably in mind the case of Shri George Dique of the Bombay Custom House, which the Prime Minister undertook to look into personally. The case has been reviewed by all the Ministries concerned and steps have been taken to give effect to the provisional decision of Government. Certain preliminary formalities have been already initiated.

**अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के आयुक्त का कार्यालय**

४१८. डा० सत्यवादी : क्या गृह कार्य मंत्री  बताने की कृपा करेंगे :

(क) अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के आयुक्त के कार्यालय तथा उस की शाखाओं में कार्य कर रहे कर्मचारियों (श्रेणी वार) की संख्या; तथा

(ख) प्रत्येक श्रेणी में क्रमशः अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कर्मचारियों की संख्या ?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 55.]